

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3651
TO BE ANSWERED ON 17th MARCH, 2021

EXPORT OF ORGANIC AGRI-PRODUCTS

3651. SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of the policy regarding the export of organic agri-products in the country, especially in Uttar Pradesh;
- (b) the State/UT-wise details of the organic agri-products exported from the country including various districts of UP; and
- (c) the new concessions likely to be given to the farmers by the Government for the export of organic agri-products at present?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री हरदीप सिंह पुरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI HARDEEP SINGH PURI)

- (a) The Government has introduced National Programme for Organic Production (NPOP) for regulating and promoting the exports of organic products from the country, including from the State of Uttar Pradesh. For export as 'Organic Product' a Transaction Certificate issued by a Certification Body accredited by National Accreditation Body (NAB) for organic products under the NPOP is mandatory. Further, only the products produced, processed and packed as per the standards laid down in NPOP are certified as 'Organic Products for exports.
- (b) The State/UT-wise details of the organic products exported from the country are at Annexure-I. District-wise data is not maintained.

(c) The promotion of exports of organic products is a continuous process. The Agricultural & Processed Food Products Export Development Authority (APEDA), an autonomous organisation under the administrative control of Department of Commerce, has been mandated with the export promotion of organic products. APEDA provides assistance to the exporters of organic products under various components of its export promotion scheme. APEDA also undertakes various activities to promote exports of organic products viz. addition of new products under NPOP, making efforts to get NPOP standards recognized by the importing countries, promoting 'India Organic' brand through participation in international trade fairs and exhibitions, organising Buyer-Seller Meets (BSMs), organising capacity building and outreach programmes etc.

State/UT-Wise Export during 2019-20			
S. No.	State	Exported Qty (in MT)	Total Value (Rs. in lakhs)
1	Madhya Pradesh	351814.26	167020.14
2	Gujarat	58386.91	50917.23
3	Maharashtra	73176.54	47143.70
4	Kerala	8110.51	31034.39
5	Karnataka	21763.22	28551.11
6	West Bengal	4477.03	27081.61
7	Haryana	31062.88	26542.21
8	New Delhi	20688.73	19173.48
9	Daman & Diu	36230.27	17272.18
10	Telangana	5430.29	11289.21
11	Rajasthan	14518.12	10713.00
12	Uttar Pradesh	5281.88	10071.45
13	Andhra Pradesh	2340.43	8121.61
14	Tamil Nadu	3736.20	7960.06
15	Goa	323.08	2001.76
16	Jammu & Kashmir	816.66	1445.10
17	Uttarakhand	250.15	725.34
18	Assam	286.52	698.72
19	Chhattisgarh	19.31	482.44
20	Punjab	274.70	268.71

21	Himachal Pradesh	10.07	56.57
22	Meghalaya	0.57	17.05
23	Sikkim	0.10	3.74
Total		638998.40	468590.81

Source: Data submitted by Certification Bodies in TraceNet.
